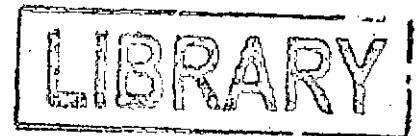


CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



O.A/350/570/2019

Date of Order: 04.03.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

ANTOINETTE PAUL  
-VS-  
EASTERN RAILWAY

For The Applicant(s): Ms. A. Sarkar, counsel

For The Respondent(s): Mr. S. K. Tiwari, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

2. Ld. counsel for the applicant submits that the applicant wishes to withdraw the present O.A and furnish a memo dated 26.02.2021, in support.
3. Accordingly, the O.A is disposed of as withdrawn.
4. Memo of withdrawal dated 26.02.2021 is taken on record.

(Bidisha Banerjee)  
Member (J)

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